

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.66/2006

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19th December 2017, 10.30 A.M

Name of the Company	Binay Prakash & Ors.-Versus-Domco Pvt.Ltd. & Ors.		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Mr. RATNANKO BANERJEE
SR. ADVOCATE
2. Mr. SATADEEP BHATTACHARYA, ADVOCATE
3. Mr. S.R. KAKRANIA, ADVOCATE
4. Mr. SANJEEB SENI, ADVOCATE
5. Mr. ARKADEB BISWAS, ADVOCATE
6. MISKRITIKA SHROFF, ADVOCATE

for
petitioner
Sanjeeb Seni
Advocate
Dated: 19-12-2017

- 1) Mr. Abhishek Mitra, Adv
- 2) Mr. Shaanuk Mitra, Adv
- 3) Ms. Tram Hassan, Adv

For Respondent No. 2
Jinan K.R
19/12/17.

ORDER

Ld. Counsel for the petitioners and the respondent no. 2 are present.

Ld. Counsel for the respondents made a request that I.A. No. 49/KB/2017 regarding maintainability of the petition

should be decided first in accordance with the direction dated 19/08/2010 given by the Hon'ble Jharkhand High Court in Appeal No. 110/2008.

In view of the direction of the Hon'ble Jharkhand High Court the above I.A. No. 49/KB/2017 regarding maintainability of petition is to be decided first.

List I.A.No. 49/KB/2017 on 16/02/2018 for disposal.

sd

(Jinan K.R.)
Member (J)

sd

(V.P.Singh)
Member (J)